

श्रम सम्बन्धी फेक्ट फाइंडिंग कमेटी

५३. श्री एस० डी० मिश्र : क्या उत्पाद मंत्री जी बतलाने का कष्ट करेंगे कि :

(क) भूखानों के उन श्रमिकों के सम्बन्ध में जो काम नहीं करते पर रोल पर दर्ज हैं (नोन-एक्जिस्टिंग लेबर) एक फेक्ट फाइंडिंग कमेटी बनी थी उसने क्या रिपोर्ट दी; और

(ख) सरकार उस पर क्या कार्यवाही कर रही है ?

[FACT FINDING COMMITTEE ON LABOUR IN MINES

53. SHRI S. D. MISRA: Will the Minister for PRODUCTION be pleased to state :

(a) whether the Fact Finding Committee formed in connection with the registered non-existing labour working in the mines has submitted its report to the Government; and

(b) if so, what action do Government contemplate to take on this report ?]

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) Not yet.

(b) Does not arise.

रेलवे कम्पेनसेशन कलेम्स

५४. श्री एस० डी० मिश्र : क्या माननीय रेल और परिवहन मंत्री यह बतलाने की कृपा करेंगे कि :

(क) १९५०-५१ तथा १९५१-५२ में क्रमशः अलग अलग लोगों के कलेम्स फार कम्पेनसेशन कितने के दाखिल हुए ;

(ख) सरकार बढ़ते हुए कलेम्स को कम करने का क्या प्रयत्न कर रही है; और

(ग) कृपया यह भी बतलाया जाय कि किस रेलवे में सब से अधिक कलेम्स दाखिल हुए ?

[RAILWAY COMPENSATION CLAIMS

54. SHRI S. D. MISRA: Will the Minister for RAILWAYS AND TRANSPORT be pleased to state :

(a) the total amount of the claims for compensation filed by the public during the years 1950-51 and 1951-52 respectively;

(b) what steps do Government propose to take to check the every day rise in the number of these claims; and

(c) what is the name of the Railway against which the total number of claims filed has been the highest?]

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) :

(a) Figures showing amounts for which claims for compensation are filed by the public are not maintained by Railways. The total number of claims for compensation received by railways was as follows :

(i) 3,18,168 during 1950-51

(ii) 3,67,086 during 1951-52.

(b) Government have already taken the following preventive measures to check the rise in the number of claims :

(i) The Railways' Watch and Ward staff have been strengthened, re-organised and are given proper training for performing their duties satisfactorily ;

(ii) Bad sections and areas on railways where running train and other

thefts take place are specially watched and, where necessary, trains are escorted by Railway Protection Police working under the control of the State Governments.

(iii) The use of special types of locks, such as Ellis Patent locks, are being extended more widely for locking of wagons containing selected commodities which are the main targets of train thieves.

(iv) To prevent consignments going astray, and thus help in the prevention of claims, campaigns are being carried on by railways, from time to time, for careful handling of goods and also proper packing, labelling and marking of packages.

(v) A few months ago Government appointed a senior Commercial Officer to investigate the entire question of heavy claims on Indian Railways with a view to taking remedial measures and his report is at present under consideration in consultation with Railway Administrations.

The position is under constant scrutiny and steps have been taken to tighten up and intensify checks and inspections with a view to securing an improvement in the matter. Government will continue to pursue this matter with vigour.

(c) The former E.I. Railway.

उत्तर प्रदेश के औद्योगिक क्षेत्रों में सस्ता
गल्ला

५५. श्री एस० डी० मिश्र : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे कि :

(क) फूड सबसीडी के सम्बन्ध में उत्तर प्रदेशीय सरकार द्वारा भारत सरकार के समक्ष औद्योगिक क्षेत्रों में सस्ता गल्ला देने के हेतु सबसीडी देने की माग की गई है; और

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया ?

[FOOD SUBSIDY FOR INDUSTRIAL AREAS IN U. P.]

55. SHRI S. D. MISRA: Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether the U. P. Government asked the Government of India that some subsidy should be given to them in order to reduce the prices of food grains in the industrial areas in that State; and

(b) if the answer to part (a) above is in the affirmative, what decision has the Government arrived at in the matter ?]

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) Yes, a request has just been received from the State for a subsidy.

(b) Attention is invited to Finance Minister's Budget speech on 23rd May 1952 on the question of food subsidy.

शूगर कैंडी का मूल्य

५६. श्री एस० डी० मिश्र : क्या माननीय खाद्य तथा कृषि मंत्री जी यह बतलाने का कष्ट करेंगे कि :

(क) जब बाजार में चीनी का सरकारी दाम लगभग १४ आना प्रति सेर है तो शूगर कैंडी क्यों एक रुपया आठ आने बिक रही है; और

(ख) इस पर नियन्त्रण क्यों नहीं है ?

[PRICE OF SUGAR CANDY]

56. SHRI S. D. MISRA: Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) why sugar candy is being sold in the market at the rate of one and